

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO. 1774 TO BE ANSWERED ON 04.08.2026

Direct Benefit Transfer (DBT) in fertilizers

1774. Dr. Anil Sukhdeorao Bonde:

Shri Rajinder Gupta:

Shri Manan Kumar Mishra:

Shri Subhash Barala:

Shri Ryaga krishnaiah:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether Government has implemented the Direct Benefit Transfer (DBT) system in the fertilizer sector across the country;
- (b) if so, the details of its implementation and coverage, including the number of Point of Sale (PoS) devices deployed at fertilizer retail outlets;
- (c) the manner in which the DBT system has helped in curbing diversion of subsidised fertilizers and ensuring their availability to genuine farmers;
- (d) whether Government proposes to further strengthen the digital fertilizer distribution ecosystem through technological interventions and real-time monitoring mechanisms; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SMT. ANUPRIYA PATEL)

(a) Yes. The Department of Fertilizers has implemented the Direct Benefit Transfer (DBT) in fertilizers at pan India level wherein the subsidized fertilizers are sold to the beneficiary via Aadhaar based authentication, at an affordable price.

(b) Under the implementation of DBT in Fertilizers, during 2025-26 a total of 746.57 Lakh Metric Ton (LMT) has been sold across the nation through the pan India network of retailers of approximately 2.87 Lakh active retailers to 8.4 Crores beneficiary farmers for which Rs. 2.17 Lakh Crores of subsidy have been paid by the Union Government.

The State wise-district wise list of Point of Sale (PoS) devices is enclosed at **Annexure I**.

(c): Under DBT system for sale in Fertilizers, the sale of subsidized fertilizers is done by 100% Aadhaar based authentication of the beneficiary. Additionally, a monthly ceiling of 50 bags per buyer per month is placed for equitable distribution of fertilizers except for Telangana having the ceiling of 2 Bags per Acre (for Urea only) per buyer and Jammu & Kashmir having the ceiling of 60 bags per buyer per season. Based on the purchase, various reports are made available in the iFMS Dashboards for monitoring by respective State Officials. Additionally, under the 'Framework for Fertilizer Sale' in 40 identified districts of 20 States, the fertilizer is being sold to the identified farmer as per the General Fertilizer Recommendation (GFR) based on land area and crop sown. Ceiling of bags is different in the Pilot districts under the 'Framework for Fertilizer Sale' as decided by the respective states.

(d)&(e): Department of Fertilizers, Government of India, and Department of Agriculture & Farmers Welfare, Government of India have jointly developed and launch a new digital system namely 'Framework for Fertilizer Sale' with consent of States, in a staggered pilot manner, with the objective of making the fertilizer distribution system more transparent, organized, farmer centric, land and crop data integrated and demand driven. Under the proposed arrangement, farmers or their authorized representatives will register through a mobile application and enter land and crop-related details for advance booking (pre-booking) of fertilizer requirements. Upon successful booking of fertilizers, a QR code-based token shall be generated. This QR code shall be scanned by fertilizer retailers through PoS machines, and fertilizer shall be distributed following Aadhaar-based biometric authentication, as per the existing procedure. The Pilot of this initiative has been implemented so far in 56 districts of 23 States in a phased manner. The State and District-wise details of the Pilot are enclosed at **Annexure II**.

Furthermore, Integrated Fertilizer Management System (iFMS) is an online platform developed for real-time monitoring and management of fertilizer movement across the country. Under the system, real-time monitoring of fertilizer dispatches, allocation, rake placement, stock position and state-wise supply status is done by respective States and stakeholders.

Annexure -I

Annexure referred to in reply to part (b) of Rajya Sabha Un-Starred Question No. 1174 to be answered on 04.08.2026.

S.No	State Name	Functional PoS Devices	Non-Functional PoS Devices
1	Andaman and Nicobar Islands	49	0
2	Andhra Pradesh	14006	3415
3	Arunachal Pradesh	9	0
4	Assam	5772	622
5	Bihar	30176	3064
6	Chhattisgarh	5688	773
7	Dadra and Nagar Haveli	2	0
8	Delhi	50	2
9	Goa	32	1
10	Gujarat	8729	850
11	Haryana	8091	676
12	Himachal Pradesh	1519	149
13	Jammu and kashmir	4239	686
14	Jharkhand	4462	478
15	Karnataka	12100	1191
16	Kerala	2537	117
17	Madhya Pradesh	12783	1581
18	Maharashtra	28097	2767
19	Manipur	33	1
20	Meghalaya	49	1
21	Mizoram	7	4
22	Nagaland	4	0
23	Odisha	8155	1592
24	Puducherry	64	7
25	Punjab	8713	637
26	Rajasthan	14609	1599
27	Tamil Nadu	12398	651
28	Telangana	11525	1188
29	Tripura	603	51
30	Uttar Pradesh	69010	7915
31	Uttarakhand	1086	91
32	West Bengal	21111	1467
	GRAND TOTAL	285708	31576

Annexure-II

Annexure referred to in reply to part (d) of Rajya Sabha Un-Starred Question No. 1174 to be answered on 04.08.2026.

List of Rollout States of FFS				
S.No	State	Pilot District 1	Pilot District 2	Go-Live Date
1	Telangana	Medchal	Rangareddy	04.06.2026
2	Maharashtra	Kolhapur	Chhatrapati Sambhaji Nagar	05.06.2026
3	Andhra Pradesh	Kakinada	Krishna	12.06.2026
4	Assam	BONGAIGAON	NALBARI	15.06.2026
5	Gujarat	NAVSARI	SABARKANTHA	15.06.2026
6	Uttar Pradesh	RAMPUR	SITAPUR	15.06.2026
7	Bihar	Vaishali	Sheikhpura	18.06.2026
8	Uttarakhand	Champawat	Uttarkashi	23.06.2026
9	Tripura	West Tripura	Gomati	23.06.2026
10	Karnataka	Chitradurga	Tumkur	25.06.2026
11	Rajasthan	Rajsamand	Sirohi	25.06.2026
12	Kerala	Palakkad	Alappuzha	30.06.2026
13	Himachal Pradesh	Bilaspur	Kullu	02.07.2026
14	Mizoram	Aizawl	Kolasib	02.07.2026
15	Odisha	Jharsuguda	Kandhamal	06.07.2026
16	Manipur	Imphal East	Thoubal	07.07.2026
17	Meghalaya	East Khasi Hills	Ri Bhoi	07.07.2026
18	Chhattisgarh	Bijapur	Gariyaband	07.07.2026
19	Andaman and Nicobar Islands	South Andaman	North & Middle Andaman	10.07.2026
20	Goa	South Goa	North Goa	14.07.2026
21	Jammu & Kashmir	Jammu	Srinagar	28.07.2026
22	Arunachal Pradesh	Lohit	Lower Dibang Valley	28.07.2026
23	Assam	12 Districts Namely: Dhemaji, Golaghat, Barpeta, Kamrup Metro, Morigaon, Darrang, Majulli, Lakhimpur, Nagaon, Kamrup Rural, Goalpara and Hojai		31.07.2026